

National Company Law Tribunal
Allahabad Bench
Allahabad



CP No. 9(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016.

NAME OF THE COMPANY: M/s Shaifali Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.


Sl. No. Name Designation Representation Signature

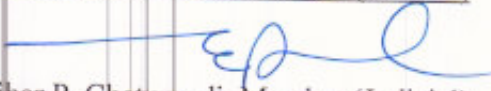
- | Sl. No. | Name | Designation | Representation | Signature |
|---------|-------------------------------|-------------|----------------|---|
| 1. | Swachh | RC S | Reb |  |
| 2. | Rakesh Kumar RADIYA NAYYAR | Advocate | Petitioners |  |

Order dated 08.11.2016

CP 9(ND)/2014 M/S Shaifali Papers Pvt. Ltd & Ors

Heard both the sides in CA - /2014 dated 6.02.2015 on the preliminary objection as to maintainability. List it on 21.11.2016 for orders. Both the sides are at liberty to file written submissions ^{if any} well in advance.


V. S. R. Avadhani, Member (Judicial)


Harihar P. Chaturvedi, Member (Judicial)

Dated: 08.11.2016